

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).24516/2005

J. NARAHARI CHARI

Petitioner(s)

VERSUS

B.R. JAIN (D) BY LRS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 26/04/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Gaichangpou Gangmei, Adv.  
Mr. Sridhar Potaraju,Adv.

For Respondent(s)

Mrs.D. Bharathi Reddy,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Service report of notice of motion in respect of respondent Nos.  
1(a) to 1(c) is awaited.

Respondent No.1(d) is reported to be duly served through post but  
none appeared nor any steps taken on his behalf.

List again on 9.7.2013.

| | | (M.A.SAYEED) |  
| | | REGISTRAR |